

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(IB)/32(CHE)2023**

**NAME OF THE PETITIONER : M/s.KS Wind & Renewables India Pvt Ltd**

**NAME OF THE RESPONDENT(S) : M/s.Siemens Gamesa Renewable Power Pvt Ltd**

**UNDER SECTION : Sec 9 Rule 6 of IBC, 2016**

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**ORDER**

Ld. Sr.Counsel Mr.E.Om Prakash appears for the Petitioner. Representing Counsel Mr.D.T.Babu appears for the Respondent.

Ld. Counsel for the Petitioner submits that he has served copy of the application and reply/counter has been filed.

Ld. Counsel for the Respondent submits that they are in the process of negotiating a settlement, seeks additional time.

At request, list the Petition on **21.12.2023** for reporting settlement/hearing.

-SD-

**RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)**

ss

-SD-

**JYOTI KUMAR TRIPATHI  
MEMBER (JUDICIAL)**